

## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.185/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M.

Name of the Company		Prashant Jalan & Ors -Versus- Maa Jaemangla Dairy Clusters Ltd. & Ors		
Under Section		397/398		
SI. No.	Representa	nation of Authorized Itive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
		7 KUMAR AOLU	Res-	Suvendseik 24.7.1
2	ARVINDO		Res	24.7.1
		Adu		Agwid Gente 27/07/17
			ORDER	27/07/17

No one is present from the petitioners' side.Ld. Counsels for the respondents are present.

Both the parties are directed to remain present in Court for verification of settlement agreement.

List the matter on 11/08/2017.

≤ d. (Vijai Pratap Singh) Member (J)